## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

C.P. No. 229/241-242 & 244/NCLT/AHM/2017

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.12.2017

Name of the Company:

Renų Rajiv Yajnik.

Kruppa Paints Pvt. Ltd. & Ors.

Section of the Companies Act: Section 241-242 & 244 of the Companies Act, 2018

S.NO. NAME (CAPITAL LETTERS)

**DESIGNATION** 

REPRESENTATION

**SIGNATURE** 

Adv & Bolicitor Petitioner

2. bring R. Puncton

3. VARBHAUI PARIKH

ADVOCATE

RESPONDENT 180-2

Learned Advocate Mr. Arjun Sheth present for Petitioner. Learned Advocate Ms. Vaibhavi Parikh present for Respondent no. 2. None present for other Respondents.

Learned Advocate Ms. Vaibhavi Parikh filed Vakalatnama for Respondent no. 2.

Learned Counsel appearing for petitioner represented that settlement talks are going on.

List the matter on 22.01.2018.

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 12th day of December, 2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL